

Government are presently giving subsidy on irrigation in the following schemes:

1. Subsidy under Centrally Sponsored Command Area Development Programme for land levelling/shaping, field channels/sprinkler and drip irrigation as well as for ground water development is admissible to small and marginal farmers, cooperative and community works on 50: 50 matching basis between States and Centre on Integrated Rural Development Programme Pattern. The rates under the pattern are as follows at present.

- (a) Small farmers 25% of the cost  
(b) Marginal farmers 33.33% of the cost

1. For small and marginal farmers belonging to the SC/ST the rate is uniformly at 50% of the cost. For community minor irrigation works, the rate is 50% for small/marginal farmers apportionable to the land benefitted from these works. An amount of Rs.301 lakhs was released in 1993-94 by Ministry of Water Resources (State-Wise details are given in the statement).

2. Million Wells Scheme: This Scheme is operated by the Ministry of Rural Development under Jawahar Rozgar Yojna since 1988-89. The objective of this scheme is to provide open irrigation wells to small and marginal farmers amongst SC/ST and free bonded labour who are below the poverty line, free of cost. An amount of Rs.95.436 lakhs was allocated during 1993-94. (State-wise details are given in the statement).

3. Under the scheme "Use of Plastics in Agriculture". Ministry of Agriculture is releasing funds for drip irrigation, green house and plastic mulching. An amount of Rs.2690 Lakhs was released during the year 1993-94. (State-wise details are given in the statement).

4. The Ministry of Agriculture is also providing subsidy on sprinkler irrigation under the Oil Seeds Production and National Pulses Development Projects. Rs.1,678 lakhs and Rs.492 lakhs respectively are provided during the current year 1994-95 for sprinkler sets.

(c) No, Sir.

(d) Does not arise.

(e) A number of policy and programme initiatives have been taken by the Government to modernise and achieve better utilisation of the existing irrigation systems. These include (i) adoption of National Water Policy in 1987 (ii) implementation of centrally sponsored Command Area Development programme since 1974-75 (iii) World Bank assisted National Water Management Project since 1987 in selected major and medium irrigation schemes in the country (iv) emphasis on research and training efforts in water management and (v) Formation of draft Irrigation Management Policy.

## STATEMENT

(Rs. in lakhs)

| S.No. | State             | CAD programme of Min. of water Resources | Million Well Scheme of Min. of Rural Development | Use of Plastics in Agriculture programme of Min. of Agri.. |
|-------|-------------------|--|--|--|
| 1.    | Andhra Pradesh    |  | 7386.03  | 350.00   |
| 2.    | Arunachal Pradesh | -  | 96.75  | 8.59   |
| 3.    | Assam             | 0.50                                     | 2431.45  | 16.76  |
| 4.    | Bihar             | 23.12                                    | 14487.42   | 43.70  |
| 5.    | Goa               | 0.25                                     | 104.54   | 9.82   |
| 6.    | Gujarat           | 14.02                                    | 2711.26  | 103.12   |
| 7.    | Haryana           | 80.50                                    | 651.28   | 51.31  |
| 8.    | Himachal Pradesh  | 2.00                                     | 332.18   | 49.12  |
| 9.    | Jammu & Kashmir   | 37.63                                    | 471.52   | 29.44  |
| 10.   | Karnataka         | 3.13                                     | 4959.40  | 450.00   |
| 11.   | Kerala            | 58.00                                    | 1871.50  | 93.00  |
| 12.   | Madhya Pradesh    | 0.32                                     | 9359.17  | 91.50  |
| 13.   | Maharashtra       | 15.00                                    | 8051.78  | 595.31   |
| 14.   | Manipur           | -  | 124.01   | 8.59   |
| 15.   | Meghalaya         | -  | 145.10   | 8.59   |
| 16.   | Mizoram           | -  | 61.13  | 23.13  |
| 17.   | Nagaland          | 2.54                                     | 155.54   | 8.59   |
| 18.   | Orissa            | 25.19                                    | 5991.20  | 112.50   |
| 19.   | Punjab            | -  | 490.29   | 25.80  |
| 20.   | Rajasthan         | -  | 3888.40  | 30.19  |
| 21.   | Sikkim            | -  | 56.63  | 8.59   |
| 22.   | Tripura           | -  | 161.07   | 9.71   |
| 23.   | Tamil Nadu        | -  | 6676.85  | 345.31   |
| 24.   | Uttar Pradesh     | 37.85                                    | 17999.52   | 93.19  |
| 25.   | West Bengal       | 0.96                                     | 6618.96  | 32.81  |
| 26.   | Others            | -  | 153.14   | 100.75   |
| TOTAL |                   | 301.01                                   | 95436.72   | 2690.02  |

## Import of Petroleum Products

\*248. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have taken a decision to import crude oil and other petroleum products during the current financial year;

(b) if so, the details thereof;

(c) whether the import bill of petroleum products for 1994-95 is expected to be lower than that for the previous years; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). During the current financial year 27.43 MMT of crude oil and 13.893 MMT of petroleum products are proposed to be imported at net value of 5.44 billion dollars.

(c) to (d). The net import bill during 1994-95 in respect of petroleum products is estimated at 2.20 billion dollars as against about 1.76 billion dollars during 1993-94.

### Foreign Nationals

\*249. SHRI RAM KAPSE:

SHRI YELLAIAH NANDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign-nationals who are residing in India as on December 31, 1994, State-wise and nationality-wise;

(b) the number of those having valid visas;

(c) whether a large number of such foreign nationals have been found involved in anti-social activities; and

(d) if so, the action being taken/proposed against them?

THE MINISTER OF HOME AFFAIRS : (SHRI S. B. CHAVAN) : (a) and (b). As per available information 1, 25, 470 registered foreigners were residing in India with valid documents as on 1.1.1994. Nationality-wise and State-wise data is given in the statement enclosed. Figures as on 31.12.1994 are under compilation.

(c) and (d). 'Law and Order' being State subject, foreigners found involved in anti-social activities are dealt with by the State/concerned authorities in accordance with the prevalent laws. Such data is not centrally maintained.

### STATEMENT

*Nation-wise Report of Registered Foreigners Present in India as on 1.1.1994*

| S.NO. | COUNTRY               | NUMBER |
|-------|-----------------------|--------|
| 1     | 2                     | 3      |
| 1.    | AFGHANISTAN           | 7,486  |
| 2.    | AFGHANISTAN STATELESS | 14     |
| 3.    | ALGERIA               | 17     |
| 4.    | ANGOLA                | 31     |

| 1   | 2                          | 3     |
|-----|----------------------------|-------|
| 5.  | ARGENTINA                  | 29    |
| 6.  | ARMENIA                    | 2     |
| 7.  | AUSTRALIA                  | 854   |
| 8.  | AUSTRIA                    | 132   |
| 9.  | BAHRAIN                    | 260   |
| 10. | BANGLADESH                 | 498   |
| 11. | BARBADOS                   | 3     |
| 12. | BELGIUM                    | 228   |
| 13. | BELIZE                     | 3     |
| 14. | BOTSWANA                   | 10    |
| 15. | BRAZIL                     | 49    |
| 16. | BRITISH OVERSEAS           | 1,998 |
| 17. | BRITISH PROTECTED          | 237   |
| 18. | BRITISH SUBJECT & COLONIES | 223   |
| 19. | BULGARIA                   | 7     |
| 20. | CAMBODIA (KAMPUCHIA)       | 3     |
| 21. | CANADA                     | 1,945 |
| 22. | CHILE                      | 7     |
| 23. | CHINA                      | 2,229 |
| 24. | CHINA (TAIWAN)             | 13    |
| 25. | CHINA STATELESS            | 283   |
| 26. | CHINA TURK                 | 2     |
| 27. | COLOMBIA                   | 14    |
| 28. | COSTA RICA                 | 5     |
| 29. | CROATIA                    | 6     |
| 30. | CUBA                       | 1     |
| 31. | CYPRUS                     | 1     |
| 32. | CZECH                      | 80    |
| 33. | DENMARK                    | 158   |
| 34. | DJIBOUTI                   | 25    |
| 35. | DOMINICAN REPUBLIC         | 3     |
| 36. | ECUADOR                    | 5     |
| 37. | EGYPT                      | 79    |
| 38. | ETHIOPIA                   | 663   |
| 39. | FIJI                       | 189   |
| 40. | FINLAND                    | 42    |
| 41. | FRANCE                     | 5,989 |
| 42. | GAMBIA                     | 16    |
| 43. | GEORGIA                    | 2     |
| 44. | GERMANY                    | 1,173 |
| 45. | GHANA                      | 44    |